Will the Minister of CULTURE be pleased to state:

(a) Whether the Government propose to declare Rameshwaram as a heritage city;

(b) If so, the time by which it is likely to be declared; and

(c) If not, the reasons therefor?

Answer

MINISTER OF CULTURE (SHRI ANANTH KUMAR)

(a) No, Sir.

(b) Does not arise.

(c) There is no provision in the Ancient Monuments and Archaeological Sites and Remains Act 1958 to declare any city as a heritage city.